

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**APPEAL No. 217 of 2012**

**Dated : 29<sup>th</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. ... Appellant(s)**  
**Versus**

**West Bengal Electricity Regulatory Commission**  
**....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Atul Shankar Mathur**  
**Ms. Shruti Verma,**  
**Mr. Abhisar Bairagh,**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1**

**ORDER**

Mr. Rai, the learned counsel appearing for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 19.02.2013 after serving copy on the other side.

Post the matter on **28.02.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
**ts/vs**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**